NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 02/18 CP(IB) No. 154/BB/17	-	For making correction & for filing neat copy of cause title	Rule 7 of IB	State Bank of India VS Deepak cables(India) Ltd

	SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SETHULAKSHMI K.K.	FOR PETITIONER.	John Marie Contraction of the Co
2,	To India (aw LLP.		
<i>L'</i>	Dhannerde Chalur 9844664913	Cop Delse-	Shelhah

<u>ORDER</u>

Counsel for Petitioner/Financial Creditor is present. Counsel for Corporate Debtor is also present. Counsel for Financial Creditor filed memo. Counsel for Corporate Debtor also filed memo stating that, some of the papers are missing in the petition copy and annexures given to him. Counsel for Petitioner/Financial Creditor is directed to supply the missing papers to the Counsel for Corporate Debtor who has to file his objections, if any by 16/03/2018.

Member (T)

Member (J)